

(S)  
CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

R.A. NO. 237/2003  
IN  
O.A. 494/2003

New Delhi, this the 29th day of August, 2003

HON'BLE MR. JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE MR. S.K. NAIK, MEMBER (A)

Shri S.B. Gupta,  
S/o Late Shri Mangal Sen Gupta,  
R/o 11 P Colony Qtr. No.G-70,  
Mohkam pur, Dehradun  
Uttaranchal

.... Applicant

(By Advocate : None )

Versus

1. The Director General,  
CSIR,  
Rafi Marg,  
New Delhi

2. The Director,  
Indian Institute of Petroleum,  
Mohkampur, Dehradun,  
Uttaranchal

... Respondents

(By Advocate : None )

O R D E R (Oral)

BY HON'BLE MR. JUSTICE V.S. AGGARWAL, CHAIRMAN :

There is no ground to review the order dated  
7.5.2003 passed by this Tribunal. RA is dismissed.

Jack  
(S.K. NAIK)

MEMBER (A)

Ag  
(V.S. AGGARWAL)  
CHAIRMAN

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